

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)								
CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)								
Secured financial creditors (other than financial creditors belonging to any class of creditors) - Position as on 28-03-2022								
Reference	Sl.No.	Name of Creditor/ Home Buyer	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
C-0001	1	SBICAP Trustee Company Limited (Acting on behalf of debenture Holder)	322,186,122.00	276,739,376.00	1.05	-	45,446,746.00	-
C-0002 (A)	2	DHFL	15,733,349,532.00	15,733,349,532.00	59.87	-	-	-
C-0073	3	Surksha Realty Limited	4,300,800,000.00	983,538,914.00	3.74	-	-	3,317,261,086.00
C-0085	4	Vistra ITCL (India) Limited	8,740,327,404.00	-	-	-	-	8,740,327,404.00
C-0089	5	Krishna Enterprise	362,743,537.00	-	-	-	362,743,537.00	-
		TOTAL	29,459,406,595.00	16,993,627,822.00	64.67	-	408,190,283.00	12,057,588,490.00

Vithal M. Dahake

Interim Resolution Professional, Radius Estate Projects Private Limited
 Regn. No: IBBI/PA-003/IP-N000117/2017-2018/11296